

Oil Tankers on way to India

441. **SHRI B. DEVARAJAN:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantity of crude oil imported from the United Arab Emirates, Saudi Arabia and Iran recently and during the last three years;

(b) whether the Gulf War has affected the supply route of oil from the Gulf to India; and

(c) if so, the details regarding the Indian oil tankers in various Gulf countries being loaded or which are on their way with crude oil?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Import of crude oil and petroleum products is done both under term contracts with the National oil companies of the oil producing countries as well as through spot purchases. Spot purchases are not always relatable to specific countries. Therefore, it is not possible to give country-wise details of the imports.

(b) No, Sir.

(c) Does not arise.

Overbridges in Khandwa

442. **SHRI MADHAVRAO SCINDIA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received from people of Khandwa in Madhya Pradesh or their representatives for the construction of railway over-bridges in Khandwa city and near Nimbola on Khandwa-Burhanpur State road;

(b) if so, the steps taken by the Government in that regard so far; and

(c) the progress made in regard thereto?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). Construction of Road Overbridge at Khandwa was included in the Railways' Works Programme of 1989-90. The State PWD has, only recently, taken a final view regarding the alignment and the width of the proposed over bridge. The plans and estimate for the work are being drawn up accordingly jointly by the Railway and the State Government.

As regards the proposed Road overbridge at Nimbola, the State Government has not yet furnished the plans and estimate for the bridge approaches necessary for signaling the scheme for the work.

Clearance to Puyankutty Hydel Project

443. **SHRI MULLAPALLY RAMACHANDRAN:** Will the Minister of ENERGY be pleased to state:

(a) whether clearance has been accorded to Puyankutty Hydel Project in Kerala;

(b) if not, the reasons therefor; and

(c) the suggestion/recommendation of Kerala on this project?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) to (c). Puyankutty Hydroelectric Project, Stage-I (2x120 MW) in Kerala was sanctioned by the Planning Commission in August, 1986 at an estimated cost of Rs. 250 crores subject to the State Government obtaining the forest clearance from Ministry of Environment and Forests. The Ministry of Environment and Forests have informed that